

ITEM NO.20

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 2069/2026

BRIJ KISHOR SINGH ALIAS BRAJ KISHOR SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 06-08-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Manish Shanker Srivastava, Adv.
Mr. Surendra Kumar Maurya, Adv.
Ms. Kalpana, Adv.
Mr. Aabhash Upmanyu, Adv.
Mr. Abhishek Kumar Singh, AOR

For Respondent(s) :

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed on behalf of respondent no. 1.

Service report in respect of respondent no. 2 has not been received from the concerned High Court.

Issue reminder again.

Digitized original records of the High Court and the Trial Court have been received. Let soft copy of the same be provided to the learned counsel for the parties.

List the matter again before this Court on 10.09.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

DM